

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 107
101(ND)14

IN THE MATTER OF:

Jasmohan Singh ... **Applicant/Petitioner**

Versus

M/s. M.S. Koldhold Industries Ltd. ... Respondent
& ors.

Under Section: 397/398

Order delivered on 09.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 12.03.2021.



T.S. Singh
(Court Officer)